

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

O.A. No. 3269 of 1992

New Delhi, dated the 17th February, 1998

(30)

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

L.V. Nilesh,  
S/o Shri V.T. Londhe,  
R/o A-13, Shahpura,  
Bhopal (M.P.)

.. APPLICANT

(None appeared)

VERSUS

Union of India through

1. Secretary,  
Ministry of Personnel, Public  
Grievances and Pensions,  
North Block,  
New Delhi.

2. Chief Secretary,  
State of Maharashtra,  
Mantralaya,  
Bombay.

3. Chief Secretary,  
State of Madhya Pradesh,  
Secretariat,  
Bhopal.

... RESPONDENTS

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None appeared for applicant even on the second call when the case was called. This case has been on warning list on 23.1.98 and was listed at Sl. No.7 in to-day's regular hearing list. Counsel for applicant, Shri Behra was also also present in the Court in the Forenoon and should have been aware that this case would be taken up to-day. In the absence of applicant or his counsel, the O.A. is dismissed for default and non-prosecution.

*Lakshmi Swaminathan*  
(Mrs. LAKSHMI SWAMINATHAN)

*S.R. ADIGE*  
(S.R. ADIGE)  
Member (J) Vice Chairman (A)